N O T I C E

In Partial modification to the Judicial Assignment at the **Nagpur Bench,** which has come into effect from 06.06.2022 (Partially modified w.e.f. 07.06.2022, 20.06.2022 and 25.07.2022), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **01.08.2022 :**

Sr. No	Sitting	Assignment
1	The Hon'ble Shri Justice **A. S. CHANDURKAR** AND The Hon'ble Justice **URMILA JOSHI-PHALKE** **Commercial Appellate Division Bench**	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of even years. (B) Public Interest Litigations – Civil, Criminal and Suo Motu. (C) First Appeals. (D) Contempt Appeals and Petitions.
2	The Hon'ble Shri Justice **ROHIT B. DEO** AND The Hon'ble Shri Justice **ANIL L. PANSARE**	For admission, hearing, order matters and applications therein : (A) Civil Writ Petitions of odd years. (B) Direct and Indirect Taxes and Customs Applications, References and Appeals. (C) Letters Patent Appeals. (D) Family Court Appeals. (E) Other Civil work of the Division Bench not assigned to any other Court.
3	The Hon'ble Shri. Justice **MANISH PITALE** **AND** The Hon'ble Shri. Justice **VALMIKI SA MENEZES**	For admission, hearing, order matters and applications therein: (A) Criminal Appeals. (B) Criminal Writ Petitions. (C) Criminal work of the Division Bench not assigned to any other Court.

NOTE-I

In the event of non-availability of Court as also in the event of Court passing an order for not placing the matter :

A) The urgent mentioning and placing of matters pertaining to the Division Bench headed by the **Hon'ble Shri. Justice A. S. Chandurkar** will be allowed before the Court presided over by **Hon'ble Shri. Justice Rohit B. Deo**.

B) The urgent mentioning and placing of matters pertaining to the Division Bench headed by the **Hon'ble Shri. Justice Rohit B. Deo** will be allowed before the Court presided over by **Hon'ble Shri. Justice Manish Pitale and vice versa**.

By Order,

High Court, Appellate Side)
Bombay.)
Date : 26th July 2022)

Sd/-
(V. R. Kachare)
Registrar (Judl-I)